

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1) KARTHIK RATHINATHAN.
for S. RATHASUBRAMANIAM.
& ASSOCIATES.

Counsel for R.
R2 - R6

Karthi

2) K. Nithyanandhan
for Thiruvembak.

Counsel for petitioner

Ney

ORDER

Counsel representing both the parties present. Time extended at request of respondents for final arguments. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)